

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 623
ANSWERED ON 23/07/2025

FINANACIAL ASSISTANCE UNDER PM-KUSUM

623. SHRI KOTA SRINIVASA POOJARY
SHRI GYANESHWAR PATIL
SHRI BHUMARE SANDIPANRAO ASARAM
SMT. DELKAR KALABEN MOHANBHAI

Will the minister of new and renewable energy be pleased to state:

- (a) the amount of financial assistance being provided to farmers for installing solar power plants under Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan(PM-KUSUM) in various States of the country including the Union Territory of Dadra and Nagar Haveli;
- (b) the number of farmers targeted to be provided solar pumps by the Government under the PM-KUSUM in various States of the country including Madhya Pradesh and Maharashtra;
- (c) whether any loan facility is available to the farmers for installing solar energy pumps under PM-KUSUM; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)

(a) The Financial Assistance for Solar Plants under PM- KUSUM Scheme, including the Union Territory of Dadra and Nagar Haveli is given at **Annexure I**.

(b) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States/UTs.

The State/UT wise progress under PM KUSUM, including Madhya Pradesh and Maharashtra, is placed at **Annexure II**.

(c) & (d) Yes, under PM KUSUM farmers can avail loan facility. The scheme is covered under Agriculture Infrastructural Funds, which enable farmers to avail interest subvention and easy financing.

**Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 623
to be answered on 23.07.2025**

**Financial Assistance for various Components including Solar Plants under PM-
KUSUM Scheme**

| Components, Targets & Criteria | Financial Assistance available |
|---|--|
| Component A: | Procurement Based Incentive (PBI) is provided to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for five years. There is no CFA under this Component. |
| Component B | <ul style="list-style-type: none"> • CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. |
| Component C (Individual Pump Solarisation) | <ul style="list-style-type: none"> • However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided. • In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary. • Component B and Component C (IPS) of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer. |
| Component C (Feeder Level Solarisation) | For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode. |

**Annexure-II referred to in reply to part (b) of Lok Sabha Unstarred Question No. 623
for 23.07.2025**

State/UT-wise progress under PM-KUSUM Scheme (as on 30.06.2025)

| S. No. | State Name | Component-A (MW) | | Component-B (Nos) | | Component-C (Nos) | | |
|--------|---------------------------|------------------|---------------|-------------------|---------------|-------------------|------------------|---------------------|
| | | Sanctioned | Installed | Sanctioned | Installed | Sanctioned (IPS) | Sanctioned (FLS) | Installed (IPS+FLS) |
| 1 | Andaman & Nicobar Islands | 0 | 0 | 34 | 0 | 436 | 0 | 0 |
| 2 | Andhra Pradesh | 0 | 0 | 0 | 0 | 0 | 100000 | 0 |
| 3 | Arunachal Pradesh | 0 | 0 | 700 | 577 | 0 | 0 | 0 |
| 4 | Assam | 2 | 0 | 4000 | 0 | 0 | 0 | 0 |
| 5 | Chhattisgarh | 330 | 7 | 0 | 0 | 0 | 10000 | 0 |
| 6 | Bihar | 0 | 0 | 0 | 0 | 0 | 90000 | 0 |
| 7 | Gujarat | 500 | 0 | 18212 | 11813 | 0 | 725000 | 183728 |
| 8 | Goa | 50 | 0 | 900 | 100 | 0 | 11000 | 700 |
| 9 | Haryana | 158 | 14.61 | 227655 | 157073 | 0 | 12899 | 0 |
| 10 | Himachal Pradesh | 100 | 100 | 1270 | 959 | 0 | 0 | 0 |
| 11 | Jammu & Kashmir | 0 | 0 | 5000 | 2890 | 0 | 0 | 0 |
| 12 | Jharkhand | 0 | 0 | 52985 | 35459 | 0 | 0 | 0 |
| 13 | Karnataka | 0 | 0 | 41365 | 2334 | 0 | 628588 | 21427 |
| 14 | Kerala | 0 | 0 | 8 | 8 | 3796 | 25387 | 13163 |
| 15 | Ladakh | 0 | 0 | 1400 | 0 | 0 | 0 | 0 |
| 16 | Madhya Pradesh | 1790 | 52.13 | 59400 | 7325 | 0 | 345000 | 16316 |
| 17 | Maharashtra | 260 | 4 | 555000 | 419825 | 0 | 775000 | 307194 |
| 18 | Manipur | 0 | 0 | 1150 | 78 | 0 | 0 | 0 |
| 19 | Meghalaya | 0 | 0 | 3035 | 98 | 0 | 0 | 0 |
| 20 | Mizoram | 0 | 0 | 1700 | 40 | 0 | 0 | 0 |
| 21 | Nagaland | 0 | 0 | 265 | 65 | 0 | 0 | 0 |
| 22 | Odisha | 90 | 0 | 16441 | 5716 | 0 | 10000 | 0 |
| 23 | Puducherry | 0 | 0 | 72 | 0 | 0 | 0 | 0 |
| 24 | Punjab | 0 | 0 | 28000 | 15025 | 186 | 0 | 0 |
| 25 | Rajasthan | 5250 | 457.25 | 162914 | 104574 | 2035 | 400000 | 51335 |
| 26 | Tamil Nadu | 14 | 3 | 5200 | 4187 | 5000 | 6000 | 0 |
| 27 | Telangana | 1450 | 0 | 20000 | 0 | 28000 | 0 | 0 |
| 28 | Tripura | 5 | 0 | 10895 | 4971 | 3600 | 0 | 285 |
| 29 | Uttar Pradesh | 1 | 1 | 110948 | 66463 | 12000 | 370000 | 3945 |
| 30 | Uttarakhand | 0 | 0 | 3685 | 1367 | 0 | 0 | 0 |
| 31 | West Bengal | 0 | 0 | 0 | 0 | 20 | 0 | 20 |
| | Total | 10000 | 638.99 | 1332234 | 840947 | 55073 | 3508874 | 598113 |